

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 243
TO BE ANSWERED ON 17.11.2016

PENDING WAGES UNDER MGNREGS

243. MOHAMMED FAIZAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether wages worth crores of rupees are pending for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether Hon. Supreme Court has asked the Government to release pending wages;
- (d) if so, the amount released by the Government to clear such wages during 2015-16 and likely to be released during 2016-17, State/UT-wise; and
- (e) the steps taken or being taken by the Government to clear all pending wages under MGNREGS?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): As per the Programme Management Information System (MIS), State /UT-wise details of the pending wage liability under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for the year 2015-16 (As on 31st march, 2016) is given in **Annexure-I**.

(c): One of the directions of Hon'ble Supreme Court to the Government in the Writ Petition (Civil) No. 857 of 2015 was to release to the State Governments adequate funds under the Scheme in a timely manner so that the 'workforce' is paid its wages well in time.

(d): MGNREGA is a demand driven wage employment programme, hence no State/UT-wise allocation of fund is made. The central funds are released to the States/UTs on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. An amount of Rs. 3623438.56 has been released to States/UTs during the Financial Year 2016-17 (as on 15.11.2016). State/UT-wise details of amount released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the Financial Year 2015-16 is indicated in **Annexure-II**.

(e): In order to ensure timely payment wages, Rules have been issued for timely payment of wages under which, it was suggested that clear accountability shall be fixed on the functionaries for timely performance of specific duties leading to payment of wages. All cases of delayed payment attract compensation @ 0.05% of the unpaid wages per day of delay, which is automatically calculated and paid by the State Governments upfront.

For ensuring timely payment of wages, the Central Government has started National Electronic Fund Management System (NeFMS) in 20 States and 1 UT. The system does away with unnecessary parking of funds at the State level and promote greater transparency in fund management.

**Annexure-I referred to in reply to parts (a)&(b) of Lok Sabha
Unstarred Question No. 243 dated 17.11.2016**

(Rs. In lakh)

S. No.	State	Pending Wage Liability of FY 2015-16 as on 31st march, 2016
1	ANDHRA PRADESH	6471.72
2	ARUNACHAL PRADESH	5100.28
3	ASSAM	47532.83
4	BIHAR*	40577.00
5	CHHATTISGARH	63579.49
6	GOA	11.89
7	GUJARAT	5587.16
8	HARYANA	1809.21
9	HIMACHAL PRADESH	3649.56
10	JAMMU AND KASHMIR	28715.72
11	JHARKHAND	7225.86
12	KARNATAKA	19712.48
13	KERALA	49897.29
14	MADHYA PRADESH	44847.22
15	MAHARASHTRA	6171.99
16	MANIPUR	0.00
17	MEGHALAYA	31080.84
18	MIZORAM	0.00
19	NAGALAND	29188.16
20	ODISHA	27785.38
21	PUNJAB	7851.72
22	RAJASTHAN	17223.26
23	SIKKIM	2484.00
24	TAMIL NADU	7806.58
25	TELANGANA	26883.54
26	TRIPURA	2289.30
27	UTTAR PRADESH	66363.29
28	UTTARAKHAND	12565.94
29	WEST BENGAL	246391.83
30	ANDAMAN AND NICOBAR	87.82
31	LAKSHADWEEP	1.24
32	PUDUCHERRY	2.72
	Total	808895.32

**Annexure-II referred to in reply to part (d) of Lok
Sabha Unstarred Question No. 243 dated 17.11.2016
(Rs. In lakh)**

S. No	State	Central Release (2015-16)
1	ANDHRA PRADESH	307380.33
2	ARUNACHAL PRADESH	4395.10
3	ASSAM	87830.06
4	BIHAR	102412.26
5	CHHATTISGARH	106341.30
6	GUJARAT	30598.72
7	HARYANA	12470.72
8	HIMACHAL PRADESH	39610.32
9	JAMMU AND KASHMIR	55801.83
10	JHARKHAND	97879.90
11	KARNATAKA	99155.27
12	KERALA	152633.88
13	MADHYA PRADESH	236732.20
14	MAHARASHTRA	123834.73
15	MANIPUR	25532.29
16	MEGHALAYA	22182.56
17	MIZORAM	28517.36
18	NAGALAND	26665.95
19	ODISHA	147941.05
20	PUNJAB	24533.37
21	RAJASTHAN	269583.23
22	SIKKIM	8623.44
23	TAMIL NADU	547037.47
24	Telangana	182484.92
25	TRIPURA	135894.19
26	UTTAR PRADESH	269569.44
27	UTTARAKHAND	45076.65
28	WEST BENGAL	471174.20
29	ANDAMAN & NICOBAR	1035.72
30	DADRA & NAGAR HAVELI	0.00
31	DAMAN & DIU	0.00
32	GOA	246.82
33	LAKSHADWEEP	11.85
34	PUDUCHERRY	1292.57
	Total	3664479.70